OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQ): DELHI.

No. 38218 – 38303/DMC/237/2018 Dated, Delhi the 30/5/18

To

REMINDER

All Sr. AO(J)/AO(J)/Branch Incharges,
Central District/West District,
Tis Hazari Courts, Delhi.

Sub: Disaster Management Training Programme on 02.06.2018

Sir/Madam,

In reference to letter no.34653-34753/DMC/237/2018 dated 25.05.2018 on the subject cited above it is again requested to you to nominate at least two officials of your branch, who have not attended the previous training programmes for the Training Programme on disaster management to be held on 02.06.2018 from 2 PM to 5 PM in Conference Room no.135, First Floor, Tis Hazari Court, Delhi. Their names along with their designation, employee Code and place of posting be sent to the undersigned immediately after receipt of this letter.

Please ignore it, if you have already sent the names of nominated staff members of your branch.

Further, the abovesaid training programme is mandatory and you are hereby requested to ensure the presence of nominated officials in this training programme on the above said date, time and place.

Thanking you,

Dt. 30.05.2018

Yours Sincerely

(USHA ARORA)
Administrative Officer(Judicial)
Disaster Management Committee
Tis Hazari Courts, Delhi.

38218 – 38303
No. /DMC/237/2018 Dated, Delhi the 30/5/18

Copy to:-

1. Office of District & Sessions Judge (HQ) Central District Tis Hazari Courts, Delhi.
2. Office of District & Sessions Judge (West District) Tis Hazari Courts, Delhi
3. Sh. Sanjay Kumar, Ld.ADJ(West)/Chairman, Disaster Management Committee, Tis Hazari Courts, Delhi.

Administrative Officer(Judicial)
Disaster Management Committee
Tis Hazari Courts, Delhi.